

ADMINISTRATIVE ORDER NO.09/2021

It has been brought to the notice of undersigned that the District Judge, Barabanki passed his administrative order no.151/2021 dated 19.04.2021 that Sri Om Prakash Verma(Stenographer) and Sri Ashish Kumar (Process Server) have been found COVID positive. The Chief Medical Officer has advised to close the Court One day for complete sanitization of the court premises including the Court rooms and Offices.

In view of the above, since Family Court is also situated in the campus of District Court, Barabanki. It is declared that all the Family Courts of Barabanki will be sanitized on 20.04.2021. Entry of the litigants and lawyers will not be appropriate during sanitization. Closure of the Family Courts Barabanki is quite essential as preventive measure to the Covid-19 spread in compliance of guidelines issued by the Hon'ble High Court vide letter no.1941/LXXXVII-CPC-e-Courts/Allahabad dated 05.04.2021.

General dates fixed for the cases listed on

Date	Criminal Cases	Civil Cases
20.04.2021	03.06.2021	02.07.2021

for all the Courts of Family Court, Barabanki.

Let this order be uploaded on the website of District Court Barabanki, for information to general public.

Let the information be furnished to the Hon'ble High Court.

Inform all concerned.


I/C Principal Judge

Family Court

Barabanki.

19.04.2021